

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 107**

**CP (IB) No. 37/Chd/Hry/2019**

**IN THE MATTER OF:**

**Saikruthi Minmet (India) Limited**

**...Petitioner-Operational Creditor**

**Versus**

**Prakash Industries Limited**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 15.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.05.2024 and list the matter in the Supplementary List.

Sd/-

**Court Officer**